

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 110 OF 2016
&
IA NO. 260 OF 2016 & IA No. 1573 of 2018

Dated : 22nd August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

GMR Kamalanga Energy Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Vishrov Mukerjee

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. G. Umapathy
Ms. Vaishnavi for R-2 to R-4

Ms. Rajshree Chaudhury for R-5

ORDER

List the matter for hearing on **24.10.2019 at 2.30 p.m.**

Interim direction, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member
pdt/mkj

(Justice Manjula Chellur)
Chairperson